

In the National Company Law Tribunal, Jaipur

Item No. 115

CP No. (IB)-228/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

M/s Harit Polytech Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Anamika Conductors (P) Ltd.

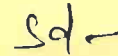
.....Respondent

Order delivered on 20.03.2020

Coram: SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

ORDER

In view of Government advisories, in respect of precaution and prevention with regard to novel Coronavirus (COVID-19), read with NCLT's notice dated 15.03.2020, the matter is adjourned to 22.04.2020.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**